

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 2566
TO BE ANSWERED ON THE 14TH DECEMBER, 2021

ROLE OF FPOs

2566. SHRI DEVJI M. PATEL:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Farmer Producer Organization (FPOs) play an important role in doubling the income of farmers;
- (b) if so, the details thereof; and
- (c) the manner in which the Government is working in cooperation with the FPOs in doubling the income of the farmers?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) to (c): The Government of India has launched the Central Sector Scheme of "Formation and Promotion of 10,000 Farmer Producer Organisations (FPOs)" to form and promote 10,000 new FPOs which will leverage economies of scale, reduction of cost of production and enhancing farmers' incomes thus playing a major role towards increasing the income of farmers. Under this scheme, provision is made for professional handholding support for a period of five years to new FPOs formed.

The Scheme is intended to provide and undertake following services and activities for their development which would cater to increasing farmers income:-

- (i) Quality inputs like seeds, fertilizers, pesticides and such other inputs at reasonably lower wholesale rates.
- (ii) Make available need based production and post-production machinery and equipment like cultivator, tiller, sprinkler set, combined harvester and such other machinery and equipment on custom hiring basis for members to reduce the per unit production cost.

(iii) Make available services like cleaning, assaying, sorting, grading, packing and also farm level processing facilities at reasonably cheaper user charges. Storage and transportation facilities may also be made available.

(iv) Undertake higher income generating activities like seed production, bee keeping, mushroom cultivation etc.

(v) Undertake aggregation of smaller lots of farmer-members' produce; to make them marketable.

(vi) Facilitate market information about the produce for judicious decision in production and marketing.

(vii) Facilitate logistics services such as storage, transportation, loading/unloading etc. on shared cost basis.

(viii) Market the aggregated produce with better negotiation strength to the buyers and in the marketing channels offering better and remunerative prices.

Under the said Central Sector Scheme, Implementing Agencies (IAs) have been allocated a total of 4965 FPO produce clusters, out of which a total of 1762 no. of FPOs have been registered in the country.
